

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1989
ANSWERED ON:01.12.2009
REHABILITATION OF WOMEN PRISONERS
Reddy Shri Mekapati Rajamohan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of women lodged in the various jails in the country during each of the last three years and the current year, State-wise;
- (b) whether the Government has any scheme for socio-economic rehabilitation of such women prisoners; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): A statement showing number of women prisoners lodged in various jails in the country during the period 2005, 2006 and 2007 is at Annexure.
- (b)&(c): 'Prison' is a State subject under list II to the Seventh schedule of the Constitution. The responsibility of the prison administration and its management, therefore, primarily lies with the respective State Governments. However, in the Model Prison Manual circulated by the Govt. of India to all the States/Union Territories in 2003, specific provision has been made for the guidance of State Government for after care and rehabilitation of women prisoners and its follow up by the State Governments. The Government of India has also issued a comprehensive advisory to all the States/ UTs on 17th July 2009 covering all aspects of prison administration